GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA UNSTARRED QUESTION NO. 1913 ANSWERED ON 11TH DECEMBER, 2025

EXPANSION OF NATIONAL HIGHWAYS

†1913. SHRI IMRAN MASOOD:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government has approved new projects for the expansion of national highways;
- (b) if so, the names of the States where these projects are being implemented;
- (c) whether the Government has developed a special monitoring mechanism to ensure the quality of road construction; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) and (b) Development and maintenance of National Highways (NHs) is a continuous process. Works on NHs are taken up based on the traffic density, connectivity requirement, condition of the road and synergy with PM GatiShakti National Master Plan (NMP).

State / Union Territory (UT) – wise details of Development / Construction / Upgradation projects on NHs approved during the last year and current year are at Annexure.

(c) and (d) All efforts are made to ensure that the National Highways (NHs) are constructed as per quality standards specified in the Indian Roads Congress (IRC) specifications and codes. To ensure that highway construction adheres to stipulated quality standards, Consultants [Authority's Engineer (AE) / Independent Engineer (IE)] are appointed by the executing agencies for day-to-day supervision of works at site. Officials of executing agencies undertake inspections from time to time and ensure adherence of conformity of quality of the work done by the Concessionaire / Contractor with stipulated requirements. Deficiencies, if any, observed during such examination / supervision are brought to the notice of the Concessionaire / Contractor for taking up necessary corrective measures. Actions against defaulting agencies are taken as per the provisions of the Contract agreement in case of any defaults.

The Government has taken the following additional initiatives for improvement of quality control systems in implementation of NHs works, some of which are as stated below: -

- i. Adoption of Automated & Intelligent / Machine-aided Construction (AI-MC) in NH projects;
- ii. Mandatory assessments of road conditions through Network Survey Vehicle (NSV) before start of work, before issue of completion certificate and thereafter at regular intervals of six months after completion of the work, thereby enabling quality assessment of NHs at regular intervals for (a) ensuring the maintenance during Concession period / DLP and (b) prioritizing maintenance requirements to maintain NHs in traffic worthy condition, and revamping of NSV system for road condition assessment using analytics and enforcement of contractual provisions during Operation and Maintenance (O&M) through dedicated central cell;
- iii. Analysis of High-Resolution Imagery collected from Drone Surveys in Drone Analytics Monitoring System (DAMS) integrated with Artificial Intelligence / Machine Learning

- algorithms for periodic evaluation of progress and quality of ongoing NHs works from time to time;
- iv. Deployment of Mobile Quality Control Vans (MQCVs) equipped with Non-Destructive Testing Equipment in four States, namely in Gujarat, Rajasthan, Odisha and Karnataka as pilot, for diagnostic assessments of overall health and quality of works from time to time during project implementation phases;
- v. Deployment of Third Party Quality Auditors for independent quality audits of NH works on a case-to-case basis.

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) AND (b) OF LOK SABHA UNSTARRED QUESTION NO. 1913 ANSWERED ON 11.12.2025 ASKED BY SHRI IMRAN MASOOD REGARDING EXPANSION OF NATIONAL HIGHWAYS

State / UT – wise details of Development / Construction / Upgradation projects on NHs approved during the last year and current year: -

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S.No.	State/UT	2024-25			2025-26 (Till November, 2025)		
	State/01	No.	Length	Cost	No.	Length	Cost
1	Andhra Pradesh	22	166	2,193	6	159	4,985
2	Arunachal Pradesh	6	95	18	5	52	440
3	Assam	8	223	6,382	2	86	6,961
4	Bihar	12	103	3,694	10	357	12,717
5	Chhattisgarh	9	143	3,595	9	73	694
6	Goa	12	54	4,348	3	3	40
7	Gujarat	22	526	16,122	14	259	2,036
8	Haryana	6	61	755	2	26	182
9	Himachal Pradesh	11	31	254	3	8	1,065
10	Jharkhand	7	147	3,829	2	41	1,099
11	Karnataka	4	-	5	1	66	83
12	Kerala	3	18	1,103	0	0	0
13	Madhya Pradesh	21	846	19,790	4	112	2,047
14	Maharashtra	60	939	23,339	22	494	6,673
15	Manipur	3	140	1,356	2	45	116
16	Meghalaya	2	23	590	2	196	23,815
17	Mizoram	1	-	7	3	152	227
18	Nagaland	4	20	123	1	13	24
19	Odisha	16	180	5,447	9	131	8,507
20	Punjab	15	168	2,608	3	88	1,995
21	Rajasthan	19	238	3,154	10	188	3,726
22	Sikkim	1	5	161	1	-	7
23	Tamil Nadu	22	342	4,221	10	141	4,294
24	Telangana	1	14	516	2	-	7
25	Uttar Pradesh	22	355	18,388	2	36	1,772
26	Uttarakhand	24	38	1,670	18	84	1,799
27	West Bengal	29	338	14,800	6	23	275
28	Chandigarh	0	0	0	1	2	247
29	Delhi	0	0	0	1	50	956
30	Jammu & Kashmir	5	29	1,262	2	81	32
31	Ladakh	1	11	29	3	88	76
32	Puducherry	0	0	0	2	18	461
